

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 308

CA-672/2019

IN

IB-1345(ND)/2019

IN THE MATTER OF:

MRA Associates India Pvt. Ltd.

.... Petitioner/Applicant

Vs.

M/s. Nextgen Procon Pvt. Ltd.

.... Respondent

Order u/S. 59 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 18.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Income Tax : Mr. Puneet Rai, Adv. SSC, Mr. Nikhil Jain, Advs.

For the Liquidator : Mr. Arpit Drivedi, Adv.

For the Intervener : Mr. Saurabh Kalia, Mr. Anik Sarkar, Advs.

ORDER

IB-1345(ND)/2019, CA-672/2019

Ld. Counsel appears for the Applicant. Pleadings are complete.

List this application along with main matter **on 01.05.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay